

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**Customs Appeal No.12043 of 2019**

(Arising out of OIA-AHD-CUSTM-000-APP-27-28-19-20 dated 27/05/2019 passed by Commissioner ( Appeals ) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

**Akshar International**

B-403, Sarovar, Nr. Vrundavan Palm,  
Opp-Shashwat-3, Vastral, Ahmedabad  
Ahmedabad, Gujarat

**.....Appellant**

*VERSUS*

**C.C.-Ahmedabad**

Custom House, Near All India Radio Navrangpura,  
Ahmedabad, Gujarat

**.....Respondent**

**APPEARANCE:**

Ms. Prabhdeep Kaur, Advocate for the Appellant  
Shri. A R. Kanani, Superintendent (AR) for the Respondent

**CORAM:**

**HON'BLE MEMBER (TECHNICAL), MR. RAJU**  
**HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 03.09.2024  
DATE OF DECISION:03.09.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 12033 of 2019.

**(RAJU)**  
**MEMBER (TECHNICAL)**

**(SOMESH ARORA)**  
**MEMBER (JUDICIAL)**

Prachi